

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO.744**  
**TO BE ANSWERED ON 07.02.2019**

**Review of Drinking Water Schemes**

**744. DR. P.K. BIJU:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government have reviewed the performance of drinking water schemes and if so, the details and the outcome thereof; and
- (b) whether the Government has conducted any survey regarding funds required for various States/Union Territories, including Kerala to provide safe drinking water for all and if so, the details and the findings thereof?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) Every year between February and March, Annual Action Plan (AAP) meetings are held with the Departments of State Governments dealing with rural drinking water supply, wherein the progress achieved under different components of National Rural Drinking Water programme (NRDWP) are reviewed and targets for the next financial year are fixed. The physical & financial progress of NRDWP is also reviewed in National / Regional / State level review workshops, meetings and video-conferences. Further, the Ministry has restructured NRDWP in November 2017 to make it more competitive, outcome based and result oriented where the focus is on providing piped water supply to all rural population and households.
- (b) Funds under NRDWP are allocated to the States based on various criteria [Rural population, Rural SC & ST population, Rural areas under Desert Development Programme (DDP), Drought Prone Area Programme (DPAP), Hilly Area Development Programme (HADP) & special category Hill States, Population residing in habitations affected by chemical contaminants]. State / UT-wise details of funds released including the State of Kerala till 03.02.2019 is at **Annexure**.

**Annexure****Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No- 744 due for answer on 07.02.2019**

( Amount in Rs Crores )		
S.No.	State	Funds Released in 2018-19 till 03.02.19
1	ANDAMAN & NICOBAR	0.31
2	ANDHRA PRADESH	185.85
3	ARUNACHAL PRADESH	90.89
4	ASSAM	202.01
5	BIHAR	234.84
6	CHHATTISGARH	48.19
7	GOA	1.67
8	GUJARAT	222.27
9	HARYANA	76.76
10	HIMACHAL PRADESH	85.43
11	JAMMU & KASHMIR	212.46
12	JHARKHAND	80.82
13	KARNATAKA	233.44
14	KERALA	84.86
15	MADHYA PRADESH	243.62
16	MAHARASHTRA	239.06
17	MANIPUR	37.73
18	MEGHALAYA	49.15
19	MIZORAM	26.25
20	NAGALAND	17.36
21	ODISHA	77.5
22	PUDUCHERRY	0
23	PUNJAB	119.41
24	RAJASTHAN	655.41
25	SIKKIM	10.89
26	TAMIL NADU	123.41
27	TELANGANA	123.18
28	TRIPURA	51.73
29	UTTAR PRADESH	625.27
30	UTTARAKHAND	92.97
31	WEST BENGAL	890.28
<b>Total</b>		<b>5,143.02</b>